Annexure-4

Name of the corporate debtor: Tavrida Electric India Pvt Ltd ; Date of commencement of liquidation: 04/02/2019 •; List of stakeholders as on: 18/03/2021

List of operational creditors (Employees)

(Amount in '

| Sl. | Name of | | Identification | Details | of claim | | | | Amount of | | | Amount of | | |
|-----|-----------------|----------------------------|----------------|----------------|-----------|----------|---------------|----------|------------|--------|----------|-----------|--------------|--|
| No. | authorised | employee | No. | rece | eived | | | | contingent | of any | of claim | claim | ifany | |
| | representative, | | | Date of | Amount | Total | Amount of | Nature | % share | claim | mutual | rejected | under | |
| | if any | | | receipt | claimed | amount | claim for the | of claim | in total | | dues, | | Verification | |
| | | | | _ | | ofclaim | period of | | amount | | that | | | |
| | | | | | | admitted | twelve months | | ofclaims | | may be | 0 | | |
| | | | | | | | preceding the | Old | admitted | | set off | | | |
| | | | | | | | liquidation | salarv | | | | | | |
| | | | | | | | commencement | dues | | | | | 0 | |
| | | | | | | | date | | | | | | | |
| 1 | | Asoke Kumar Banerjee | | 04/02/2 019 | 272251 | 272251 | 272251 | | 0.27 | 0 | 0 | | | |
| | | | | | 2 / 223 1 | | 272251 | | 0.27 | | 0 | | | |

Annexure-4

Name of the corporate debtor: Tavrida Electric India Pvt Ltd; Date of commencement of liquidation: 04/02/2019•; List of stakeholders as on: 18/03/2021

List of operational creditors (Employees)

(Amount in '

| Sl. | Name of | Name of | Identification | Details | of claim | Details of claim admitted | | | Amount of | | | Amount of | Remarks, | |
|-----|-----------------|--------------------|----------------|----------------|----------|---------------------------|---------------|-----------------------|------------|--------|----------|-----------|--------------|--|
| No. | authorised | employee | No. | received | | | | | contingent | of any | of claim | claim | ifany | |
| | representative, | | | Date of | Amount | Total | Amount of | Nature | % share | claim | mutual | rejected | under | |
| | if any | | | | | | claim for the | of claim | in total | | dues, | | Verification | |
| | | | | _ | | ofclaim | period of | | amount | | that | | | |
| | | | | | | admitted | twelve months | | ofclaims | l | may be | | | |
| | | | | | | | preceding the | | admitted | | set off | 0 | 0 | |
| | | | | | | | liquidation | | | | | | | |
| | | | | | | | commencement | | | | 0 | | | |
| | | | | | | | date | | | 0 | | | | |
| 2 | | Anjana Banerjee | | 04/02/2 019 | 91752 | 91752 | 91/52 | Old salary dues | 0.09 | | | | | |